(c) and (d) SIL has sponsored a project to Automotive Research Association of India for bringing

down the sound and emission levels, which is presently under progress.

The details of production and sale of three-wheelers and two-wheelers for the last three years, for Scooters India Ltd., is given below:

Description	1993-94		1994-95		1995-96		1996-97	
	Prod.	Sales	Prod.	Sales	Prod.	Sales	Prod.	Sales (April to Jan.)
3-Wheelers	42 22	4356	7863	7276	11095	11509	12667	12635
2-Wheelers	403	789	110	272	233	159	181	195
Turnover (Rs. in Crores)	27.98		49.03		84.44		98.47	

UNIDO

- 1176. SHRI SANAT KUMAR MANDAL : Will the Minister of INDUSTRY be pleased to state :
- (a) whether the Government have studied the United Nations Industrial Development Organisation's (UNIDO) Global Report on Industrial Development;
- (b) if so, the reaction of the Government thereto particularly on the policy shifts in globalised milieu so far as India is concerned; and
- (c) the manner in which India has benefited from the globalisation process in the spheres of technical and investment co-operation?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (c) The Government has received a copy of the UNIDO's Global Report 1996 on Industrial Development which highlights the opportunities and challenges which globalization presents to both developing countries and the economies in transition, particularly in terms of human resource development (HRD), technological capabilities, sustainable industrial development and international cooperation.

UNIDO has played a catalytic role in the spheres of technical and investment cooperation. It has provided technical assistance support to organise Investment and Technology Market in India with a view to fostering both inward and outward flows of investment and technology.

Electronic Voting Machines

- 1177. SHRI MUKHTAR ANIS: Will the Minister of LAW AND JUSTICE be pleased to state:
- (a) the present position regarding the introduction of electronic voting machines for elections; and
- (b) the number of such machines purchased and the expenditure made thereon?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP): (a) The Election Commission proposes to

discuss the issue of introduction of electronic voting machine with political parties during a meeting scheduled for March 1997.

(b) 1.5 lakh electronic voting machines had been purchased in 1989 at a cost of around Rs. 75 crores.

[Translation]

Loan for Upgrading Technology of Coal Washing

1178. DR. RAMESH CHAND TOMAR : SHRI DEVI BUX SINGH :

Will the Minister of COAL be pleased to state :

- (a) whether Import Export Bank of America has offered to give loan to India for upgrading the technology of coal washing;
 - (b) if so, the details thereof; and
- (c) the names of the plants for which the proposed loan is likely to be given?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) No, Sir.

(b) and (c). Does not arise.

[English]

Economic Reforms

- 1179. SHRI MADHAVRAO SCINDIA: Will the Minister of FINANCE be pleased to state:
- (a) whether the Government have set up a working group on the right to information and to promote openness and transparency in the implementation of economic-retorins and liberalisation in economy; and
- (b) if so, the composition and terms of reference and which are the areas beyond the scrutiny of the group?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) and (b) Government have set up a Working Group on Right to Information and Promotion of open and transparent